

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Coram: Hon'ble Mr.Justice Birendra Dikshit - Vice Chairman  
Hon'ble Mrs. Shantha Shastry - Member (A)

Dated this Monday the 3rd December, 2001

ORIGINAL APPLICATION NO.495 of 1999

1. Rohit Kumar Sapra,  
S/o Shri S.R.Sapra,  
Flat No.500, II/46, CGS Colony,  
Sion (East), Mumbai.
2. Mohan Suryavanshi,  
S/o late S.M.Suryavanshi,  
R/o M-21, Dadlani Park, Balum,  
Thane (West).
3. Mukund Govind Yevlekar,  
S/o G.S.Yevlekar,  
7,Anjali Apartments,20, Seetabag  
Colony, Sinhagad Road, Pune.
4. Jagdish Narain Mishra,  
S/o Shri G.P.Mishra,  
Flat No.2117, VI/194,  
CGS Colony, Sion (East), Mumbai.  
(None for the applicants)

VERSUS

1. Union of India  
through the Director,  
Doordarshan,Worli,Mumbai.
2. The Secretary to the Government  
of India (Door darshan),  
Ministry of Information & Broadcasting,  
Shastri Bhavan, Dr.Subhash Chandra Marg,  
New Delhi.
3. Chief Executive Officer,  
Prasar Bharti, Doordarshan Bhavan,  
Copernicus Marg, New Delhi.
4. Additional Director General (Admn.),  
Prasar Bharti,  
Doordarshan Bhavan, Copernicus Marg,  
New Delhi - 110 001.  
(By Advocate Shri S.S.Karkera on behalf of Shri  
P.M.Pradhan, counsel for respondents)

ORAL ORDER

By Hon'ble Mrs. Shantha Shastry - Member (A) -

Heard Shri S.S.Karkera, learned counsel for the respondents. He submits that the relief prayed for by the applicants has been granted. The orders have been issued on 24.4.2001. The Ministry of Information and Broadcasting in consultation with the Ministry of Finance has agreed to protect the pay scale of Rs.6500-10500/- in respect of all existing incumbents on a personal basis. Further, pay fixation has also been done. The learned counsel for the respondents has reproduced copies of pay fixation in respect of some of the applicants.

2. In view of the averment made by the learned counsel for the respondents, the OA has now become infructuous and is accordingly dismissed as infructuous. Since the OA stands disposed of, the MPs filed therein also stand disposed of. No costs.

*Shantha Shastry*

(Smt. Shantha Shastry)  
Member (A)

*B. Dikshit*

(Birendra Dikshit)  
Vice Chairman

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*Order/Judgement despatched*  
*on 15.2.2002*  
*to Applicant/Respondent(s)*  
*on 15.2.2002*

*RS*  
*2/3*